

- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library. See No. LT-4385/87]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 1985-86.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 1985-86.
- (7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above. [Placed in Library. See No. LT- 4386/87].
- (8) A copy of the Audited Accounts (Hindi and English versions) of Dr. B. Borooah Cancer Institute, Guwahati, for the year 1985-86. [Placed in Library. See No. LT-4387/87].
- (9) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report of Dr. B. Borooah Cancer Institute, Guwahati, for the year 1985-86 within the stipulated period of nine months after the close of the Accounting Year. [Placed in Library. See No. LT-4388/87].
- (10) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Regional Centre for Cancer Research and Treatment Society Cuttack, for the year 1985-86 within the stipulated period of nine months after the close of the Accounting Year. [Placed in Library. See No. LT-4389/87].

Statements showing the action taken by Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Eighth Lok Sabha

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT): I beg to lay on the Table the following statements (Hindi and English versions) showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Eighth Lok Sabha :—

- (1) Statement No. XV-Second Session, 1985. [Placed in Library. See No. LT-4390/87].
- (2) Statement No. XI-Fourth Session, 1985. [Placed in Library. See No. LT-4391/87].
- (3) Statement No. VIII-Fifth Session, 1986 [Placed in Library. See No. LT-4392/87].
- (4) Statement No. V-Sixth Session, 1986. [Placed in Library. See No. LT-4393/87].
- (5) Statement No. III-Seventh Session, 1986. [Placed in Library. See No. LT-4394/87].
- (6) Statement No. II-Eighth Session, 1987. [Placed in Library. See No. LT-4395/87].

12.05 hrs.

**COMMITTEE ON SUBORDINATE
LEGISLATION**

[English]

Fifteenth Report

SHRI VAKKOM PURUSHOTHAMAN (Alleppey): Sir, I beg to present the

Fifteenth Report (Hindi and English versions) of the Committee on Subordinate Legislation.

SHRI SOMNATH CHATTERJEE (Bolpur) : Sir, I have given notice of a Resolution for extending the terms of reference of Thakkar-Natarajan Commission.... This should be discussed.

MR. SPEAKER : No question. Nothing doing.

SHRI SOMNATH CHATTERJEE : This is a very important matter.

MR. SPEAKER : I cannot do it now. I cannot help you.

(Interruptions)

MR. SPEAKER : I have heard it. I have over-ruled it. There is no point in that

SHRI SOMNATH CHATTERJEE : Sir, it is a very important matter.

(Interruptions)

SHRI SAIFUDDIN CHOWDHARY (Katwa) : What have you decided?

(Interruptions)

MR. SPEAKER : It is under my consideration.

(Interruptions)

MR. SPEAKER : The House knows when I decide.

(Interruptions)

[Translation]

SHRI MANVENDRA SINGH (Mathura) : Toilets have been constructed at the Samadhi of Shri Lal Bahadur Shastri. According to a Press report, the condition of

his Samadhi is miserable.

(Interruptions)

MR. SPEAKER : You please give in writing to me. Nothing will come out in this manner.

(Interruptions)

[English]

SHRI SAIFUDDIN CHOWDHARY : What has happened?

MR. SPEAKER : Nothing. I am perfectly all right.

SHRI SAIFUDDIN CHOWDHARY : Please listen to me.

MR. SPEAKER : There is nothing to listen.

(Interruptions)

MR. SPEAKER : It might be coming. I have already told you Mr. Saifuddin. When you lose your balance like that, that is the trouble.

(Interruptions)

MR. SPEAKER : I have not allowed this gentleman.

*(Interruptions)***

MR. SPEAKER : Mr. Saifuddin Chowdhary, many times I have explained it. You always do like that. That is the worst part of it.

(Interruptions)

MR. SPEAKER : Mr. Chowdhary this is not proper. Mr. Chowdhary, I have said I am considering very seriously to allow that discussion.

(Interruptions)

MR. SPEAKER : It is all right.

SHRI SAIFUDDIN CHOWDHARY : What is all right?

MR. SPEAKER: What I have said is all right.

(Interruptions)

MR. SPEAKER: All right, you please withdraw from the House. You try to be funny all the time. Why can't you behave properly?

SHRI SAIFUDDIN CHOWDHARY: I always behave with you properly, Sir

MR. SPEAKER: I have told you that I have given my fullest consideration and I am considering it very sympathetically that this discussion takes place

SHRI SAIFUDDIN CHOWDHARY
Thank you, Sir

MR. SPEAKER: Instead of thanking me you are unnecessarily doing like this. I did not expect it from you.

SHRI S. JAIPAL REDDY (Mahbubnagar): You are kind enough to allow a discussion on the subject.

MR. SPEAKER: What subject?

SHRI S. JAIPAL REDDY: The subject under Article 78 of the Constitution.

MR. SPEAKER: Again he is raking up the same thing. No Nothing allowed.

(Interruptions)

12.09 hrs.

MATTERS UNDER RULE 377

[*Translation*]

- (i) **Need to improve the salary structure of teachers and other staff of Sainik Schools and also open Sainik Colleges in the country**

PROF. NIRMALA KUMARISHAKTAWAT (Chittorgarh): Mr. Speaker, Sir, there

are 18 Sainik Schools in the country who produce the future citizens of the country as armed sentinals of the country.

But Sir, the plight of the Sainik Schools is very deplorable. The scales of pay of their teachers and other administrative staff are neither at par with those of the Central Schools nor with those of the State teachers. Their condition is miserable due to low scales of pay. There is also no provision for old age pension to the teachers and staff who retire after rendering a long period of service

Talented and able students belonging to the families of rural background come and receive education in these Sainik Schools. But the expenditure, which is being incurred per student is so less that the school children do not get adequate balanced diet

After receiving education in these schools, some of these students join the Navy, Army and Air Force, but most of the students, who are not selected, join general colleges. This results in a waste of labour which is put in building them.

Hence I would like to demand from the Government that :

- (1) Good teachers should be inducted into Sainik Schools, the scales of pay of the teachers and staff should be at par with those of the Central Schools. A provision for pension or provident fund should also be made.
- (2) The expenditure being incurred per student should be increased.
- (3) Apart from these Sainik Schools, there should be 4 Sainik Colleges where the future jawans could be given higher education. These students can be inducted into the B.S.F., C.R.P.F. and Border roads Organisation as a second line of defence.

Therefore, the hon. Minister of Defence may kindly look into it.